

DIVISION BENCH  
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	AIRBONE TECHNOLOGIES PVT LTD VS BENGAL INVESTMENTS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Mr.Kamran Hussain,Adv. ] For the petitioner

Mr.Dilabar Khan,Adv. ]

Mr.Soupayan Sinha,Adv. ]

Ms. Tanvi Luhariwala, Adv. ]For the Bengal Investment Ltd.

Mr. Niladri Khanra, Adv. ]

**ORDER**

1. Ld.Counsel for the parties present.
2. Ld.Counsel for the petitioner appearing virtually seeks to withdraw this petition.  
Accordingly, this petition is **dismissed as withdrawn**.
3. File be consigned to record.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ